

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 260 of 2015 & IA No. 417 of 2015 and Appeal No.261 of 2015 & IA  
No. 418 of 2015**

**Dated: 11<sup>th</sup> August, 2016**

**In the matter of :**

**Appeal Nos. 260 of 2015 & IA No. 417 of 2015**

**National Aluminum Company Ltd. ... Appellant(s)**  
**Versus**  
**Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**Appeal No.261 of 2015 & IA No. 418 of 2015**

**National Aluminum Company Ltd. ... Appellant(s)**  
**Versus**  
**Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

The matter is posted for hearing on **24<sup>th</sup> August, 2016 in Court-I.**

***Court Master***